

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.107

New IA-453/2024

In

IB-2688(ND)/2019

IN THE MATTER OF:

Standard Chartered Bank

.... **APPLICANT/**

Vs.

RCI Industries & Technologies Pvt.Ltd.

.... **RESPONDENT**

SECTION

U/s 9 IBC code 2016

Order delivered on 06.02.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Abhishek Anand, Ms. Jasleen Singh
Sandha, Advocates in IA-453/2024

For the Suspended Management

: Mr. Ram Mandil, Advocate

For the Respondent

: Ms. Shiva Lakshmi, CGSC for R-2

ORDER

New IA-453/2024:-

Issue notice.

Ld. Counsel appearing for the Respondent accepts notice and seeks time to file reply affidavit. Two weeks time granted.

List the matter on **23.02.2024**.

-SD-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

-SD-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**